

NOTICE

In absence of Hon'ble Officiating Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.09.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 692 of 2021	Believe Solutions Services Vs. Shalu Khanna, Liquidator M/S. JMD Oils Pvt. Ltd. & Anr.	Chandan Mishra	
2.	Comp. App. (AT) (Ins) No. 694 of 2021	Committee of Creditors Through Jawed Ahmad Ansari Vs. Nisus Finance and Investment Managers LLP & Anr.	Kartik Seth	Shikhil Suri
3.	Comp. App. (AT) (Ins) No. 700 of 2021	Amit Goel Vs. Piyush Shelters India Pvt. Ltd. Through Resolution Professional & Ors.	Sanchit Garga	
4.	Comp. App. (AT) (Ins) No. 703 of 2021	Sanskriti Allottee Welfare Association (Reg.) & Ors. Vs. Nisus Finance and Investment Managers LLP	Dibya Nishant	

After the above

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

5.	Comp. App. (AT) (Ins) No. 1033 of 2020	Prasun Kumar Vs. EMM VEE Infrastructures (India) Pvt. Ltd. Through Its IRP Manish Agarwal	Piyush Singh	Abhishek Anand-IRP Viren Sharma-R1
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For Directions

6.	Comp. App. (AT) (Ins) No. 1185 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt. Ltd & Anr.	Aditya Vashisth	Shivambika Sinha- R1 Shashank Agarwal- R2 Sanjay Bhat-RP
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For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 1057 of 2019	Badrinarain Alloys & Steels Ltd. Through its Liquidator, Mr. Shashi Agarwal. Vs. The Chief Manager, Andhra Bank.	Nikhil Jain	N.P. Gaur
8.	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	Amit S. Amist-R1
9.	Comp. App. (AT) (Ins) No. 335 of 2021	UCO Bank Vs. Sudip Bhattacharya, Resolution Professional of Reliance Naval & Engineering Ltd.	Pawan Bhushan	Dhrupad Vaghan-RP Navin Pahwa-R1 Arpana Pandit
10.	Comp. App. (AT) (Ins) No. 337 of 2021	Nitin Jain Liquidator PSL Ltd. Vs. Universal Tutorial Pvt. Ltd.	Aditya Gauri	Radhe Agarwal
11.	Comp. App. (AT) (Ins) No. 342 of 2021	Assistant Commissioner, Central Goods and Service Tax. Vs. VHCL Industries Ltd. & Anr.	Maithili D.Mehta	Kiran Shah-CA Siddharth Tandon- R1 & R2
12.	Comp. App. (AT) No. 228 - 229 of 2020	Shubh Infraatech Pvt. Ltd. Vs. Sameer Bansal & Ors.	Akshat Goel	Harshal Kumar-R1, R3 & R5 Adeeba Mujahid-R7 P. Nagesh
13.	Comp. App. (AT) No. 33 of 2021	Jatinder Singh & Anr. Vs. Registrar of Companies NCT of Delhi & Haryana	CS Souarabh Gupta	Gopal Singh Parth Semwal

For Hearing

14.	Comp. App. (AT) (Ins) No. 281 of 2021	Canara Bank (Erstwhile Syndicate Bank) Vs. R.S. Builtwell Pvt. Ltd.	Anju Jain	
15.	Comp. App. (AT) No. 230-231 of 2020	East Bengal Investment Pvt. Ltd. & Ors. Vs. Sudhir Mendiratta & Ors.	Aaryan Sharma	Varun Sharma-R1 to R6 Ranbir Singh

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1. Notice Board
2. Website: www.nclat.nic.in

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-sd/-
Registrar